

F.No.J-11017/19/2016-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi
Dated 26.07.2017

ORDER

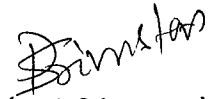
The President is pleased to engage Shri Rohit Mishra, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & income Tax Department) before Gwalior Bench of Madhya Pradesh High Court as shown below for a period of three years from the date of this order or until further orders, whichever is earlier.

High Court of Madhya Pradesh, Gwalior Bench
Senior Panel Counsel

Name	Contact Details	Enrollment No.
Rohit Mishra	Mob. 9753740337 E-mail: rohit_mishra@hotmail.com	MP/2856/2009

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1) 1999-Judi dated 24.09 1999 read with OM No 26(1)/2014/Judl, dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, M.P. High Court, Gwalior Bench.
3. Shri Vivek Khedkar, Asst. SG, Vinchukar's Goth, Chawri Bazar, Lashkar, Gwalior.
4. Shri Rohit Mishra, Senior Panel Counsel, at the address as mentioned herein above.
5. The Cash (LA) Section w.r.t. payment of retainership fee w.e.f the date of this order to the above Senior Panel Counsel.
6. The Pay & Accounts office, Department of Legal Affairs. New Delhi.
7. Hindi unit, Department of Legal Affairs or Hindi translation of the order.
8. NC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)